

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1322(CHE)/2024
PETITION NUMBER : CP(IB)/60(CHE)/2023
NAME OF THE APPLICANT : Jayashree S Iyer (RP) (Shuchi Jain)
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 99 of IBC, 2016

ORDER

Ld. Counsel Ms. Jyotsna Sivakumar for the Personal Guarantor. Ld. Counsel Mr. R. Sugumaran for the Petitioner. Ld. RP Ms. Jayashree S Iyer is present in person.

In this case Counsel for the Petitioner stated that withdrawal Application has been filed vide S.R.No.1144 and Counsel is not audible due to technical difficulty.

Post the Application for hearing on **18.06.2024**.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk